

Development of National Highways in Karnataka in Fifth Plan period

1430. SHRI M. V. KRISHNAPPA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the mileage of national highways in Karnataka;

(b) the allocation for the development of national highways in the State during 1973-74 and 1974-75; and

(c) the major national highways proposed to be developed in Karnataka during the Fifth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) 1996 Kilometres.

Rs. Lakhs

(b) 1973-74 308.00

1974-75 275.00

(c) While attention will continue to be given to the development of all the existing National Highways in the State during the Fifth Plan period against sanctioned works within the available funds, it is not possible to indicate at this stage precise details of individual works to be taken up in the various years of the 5th Plan as the programme in respect of new works is yet to be finalised.

Manufacture and Sale of Spurious Drugs in big Cities

1431. SHRI MUKHTIAR SINGH MALIK.
SHRI BIRENDER SINGH RAO:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether survey conducted by the Consumer Council of India reveals that cities like Bombay, Ahmedabad, Delhi and Calcutta have become centres for the manufacture of spurious and misbranded cosmetics which are sold at very low price to traders

throughout the country, thus evading sales tax amounting to rupees two hundreded crores annually;

(b) if so, whether any enquiry has been conducted by Government in this matter; and

(c) the action taken by Government against the defaulters?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M ISHAQUE): (a) The Consumer Council of India had conducted a survey and an observation to this effect has been made in their report.

(b) and (c) The Drugs Controller, India has written to all the State Drugs Controllers to be vigilant over the movement of spurious cosmetics and to organise raids in the wholesale and retail markets of Cosmetics at frequent intervals.

पाकिस्तान द्वारा परमाणु बम का निर्माण

1432. श्री तारकेश्वर पांडे :

श्री हरी सिंह :

श्री सचर गुरु :

श्री एस० सी० सामन्त :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उनका ध्यान पाकिस्तान के प्रधान मंत्री श्री भुट्टो के उस वक्तव्य की ओर दिलाया गया है, जिसमें उन्होंने संयुक्त राज्य अमरीका की सरकार को यह धमकी दी है कि यदि उसे हथियार और सैनिक सामग्री नहीं दी गई तो पाकिस्तान परमाणु बम बनाने लगेगा;

(ख) पाकिस्तान द्वारा परमाणु बम बना सकने का स्थिति में होने पर भारत की क्या प्रतिक्रिया है; और

(ग) भारत पर भावी आक्रमण और उसके विरुद्ध अणु आयुधों के प्रयोग की स्थिति में अपनी सुरक्षा के लिए भारत क्या कार्यवाही कर रहा है ?

रक्षा मंत्री (श्री स्वर्ण सिंह) : (क) जी हा श्रीमान ।

(ख) और (ग). सरकार के पास ऐसी कोई सूचना नहीं है कि पाकिस्तान का परमाणु बम बनाने का विचार है, अतः ऐसी सम्भावना पर सरकार की प्रतिक्रिया काल्पनिक है । तथापि, सभी सम्बन्धित गतिविधियों की लगातार समीक्षा की जाती रहती है । परमाणु अस्त्रों के निर्माण के बारे में सरकार की नीति कई अवसरों पर स्पष्ट की जा चुकी है । यह नीति अणु उर्जा को केवल शान्ति पूर्ण उद्देश्यों के लिए उपयोग करने की है ।

Agreement between India and Pakistan to repair and Reconstruct Boundary Pillars

1433. SHRI P. A. SAMINATHAN:
SHRI P. VENKATASUB-
BAIAH:
SHRI P. M. MEHTA;
SHRI BANAMALI PATNAIK

Will the Minister of DEFENCE be pleased to state:

(a) whether India and Pakistan have agreed to reconstruct and as well as repair the pillars demarcating the boundary between the two countries;

(b) if so, whether these will be made in the recent demarcating boundary after the Simla agreement or the old boundary that existed between the two countries;

(c) whether this will be applicable to the all borders; and

(d) whether the Union Ministry has taken over the work of setting up of pillars from the State Governments?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) to (c). It has been agreed to replace, repair and maintain boundary pillars along the International border of India and Pakistan adjoining the State of Gujarat, Rajasthan and Punjab. The Simla Agreement did not, in any way, alter the International boundary between India and Pakistan, and the work relating to boundary pillars is being taken up along these sectors of the International border.

(d) The demarcation of the International boundaries of India is the responsibility of the Central Government and, therefore, the question of the Union Ministry taking over this work from the State Governments does not arise.

Moratorium on strikes in Key Industries

1434. SHRI P. VENKATASUB-
BAIAH: Will the Minister of
LABOUR be pleased to state:

(a) whether a four year moratorium on strikes in the sugar industry in Uttar Pradesh has been agreed to at a tripartite conference;

(b) whether the desirability of moratorium on strikes in key industries in the country has been considered ; and

(c) if so, with what results?

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR (SHRI
BALGOVIND VERMA): (a) Govern-
ment have seen press reports that an
agreement on moratorium on strikes
for four years was reached at the
Tripartite Conference on Sugar In-
dustry held at Lucknow on October
28, 1974.

(b) and (c). While there is no pro-
posal to have a legal ban on strikes,
Government will welcome and en-
courage all voluntary efforts to eli-
minate workstoppages in the country.